



2026:AHC:15386

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 325 of 2026

Neeraj Sharma And 3 Others

.....Petitioner(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Petitioner(s)	:	Syed Wajid Ali
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2025

1. By way of the present correction application, correction has been sought in the order dated 16.01.2026, para 2, third line the word "Saharanpur" be deleted while substituting "Shamli". Furthermore, in para 5, the exercise which was to be undertaken by 22.01.2026 is extended till 06.02.2026.
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

January 21, 2026

Rajesh